NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/456/(IB)/2017

NAME OF THE PETITIONER(S)

: WANBURY LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. C.S. Fer. Bedfre, Pharmacetical

DEVESTENAARJ For Ms. Chivakumard

Coursel for pétitioner

Sunesh

ORDER

Counsel for the petitioner present. PCS appeared for the respondent. Both filed joint memo of settlement which was taken on record. PCS representing Respondent handed over DD for Rs.10.00 lakhs, to the counsel for the petitioner today and agreed to settle the balance payment by way of 2 instalments as specified in the memo. In view of the settlement entered into the parties the matter is closed and disposed of as settled.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dd/

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)